

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-203**

Appeal No. - 244/252/ND/2020

**IN THE MATTER OF:**

A M INFOMATICS PRIVATE LIMITED

....Applicant

Vs.

RoC

.....Respondent

**SECTION**

U/s – 252

Order delivered on 18.12.2020

**CORAM:**

**SHRI PATIBANDLA SATYANARAYANA PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Ms. Easha Kadian, Standing Counsel for Income Tax Department

**ORDER**

Heard the submissions made on behalf of the appellant and also the submissions made by ARoC and Counsel for the Income Tax Dept. Order in this matter is reserved.

Sd/-

**(K.K. VOHRA)  
MEMBER (T)**

Sd/-

**(PATIBANDLA SATYANARAYANA PRASAD)  
MEMBER (J)**